

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4163

ANSWERED ON:21.12.2005

RENOVATION UPGRADATION OF DILAPIDATED BUILDINGS IN BIG CITIES

Deora Shri Milind Murti;Khaire Shri Chandrakant Bhaurao;Rawale Shri Mohan;Reddy Shri Mekapati Rajamohan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has asked Maharashtra to undertake identification of `cessed` buildings classified as dangerous in Mumbai and which have to be vacated, pulled down and reconstructed;
- (b) if so, whether the Union Government has received any reports from Maharashtra in this regard;
- (c) if so, the details thereof;
- (d) whether Maharashtra has also sought Central aid for the said works;
- (e) if so, the details thereof;
- (f) the response of the Union Government thereto; and
- (g) the action plan of the Union Government in this regard for renovation/upgradation of old/dilapidated buildings of the big cities?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)to(g): No, Sir. The Government has not asked Government of Maharashtra to undertake identification of cessed buildings and to have them vacated. However, Government of Maharashtra have asked for contribution of Rs.1750 crore for redevelopment of dilapidated cessed buildings in Mumbai which shall be considered as per eligibility criteria under various schemes of the Government.